

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)

ITEM No.20
C.A.(CAA)No.52/BB/2022

IN THE MATTER OF:

M/s. Health & Glow Pvt. Ltd.
Vs.
.....

... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on 22.09.2022

CORAM:

SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : ---

ORDER

List the case on **28.10.2022**.

- Sd -

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

- Sd -

(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)

Shruthi